

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 10-07-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)(PLAN)/2/2024

PETITION NUMBER : CP(IB)/244(CHE)/2022

**NAME OF THE APPLICANT : CA S Prabhu (RP) M/s. Marappar Textiles
Pvt Ltd**

NAME OF THE RESPONDENT(S) : --

**UNDER SECTION : Sec 30(6) & 31 of IBC, 2016 r/w Rule 11 of
NCLT Rules, 2016**

ORDER

Ld. Counsel Mr. A.G. Sathyanarayana for the Applicant.

In this case clarifications have been filed vide S.R.No.3472 dated 09.07.2024.

Reserve for orders.

Sd/-
RAVICHANDRAN RAMASAMY
Member (Technical)

Sd/-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk